

STATEMENT**(a) Financial**

Rs. in million)

| Project | Total cost | Expenditure | | Cumulative expenditure ending March'92 |
|----------|------------|-------------|-------|--|
| | | 90-91 | 91-92 | |
| NAEP - 1 | 198.60 | 47.53 | 71.24 | 176.41 |

(b) Physical

| Component | Achievement upto March'92 |
|-------------|---------------------------|
| Civil Works | 436 |
| Vehicles | 91 |
| Staff | 7209 |
| Training | 9781 |

*[English]***Disturbed Areas**

475. DR. KRUPASINDHU BHOI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the J and K declared as disturbed areas so far;

(b) whether there has been demand to declare some more districts in Jammu and Kashmir as disturbed areas;

(c) if so, the details thereof; and

(d) the step taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) The following areas in the State

Govt. of Jammu and Kashmir have been declared as disturbed areas vide State Govt. Notification No. SRO No. SW 4 dated 6.7.90:-

(1) Areas falling within 20 KMs of the Line of Control in the Districts of Rajouri and Poncho have been declared as disturbed areas.

(2) Districts of Anantnag, Baramulla, Badgam, Kupwara Pulwama and Srinagar.

(b) to (d). There have been some demands to declare some parts of the Jammu Region, particularly the district of Doda, as disturbed area. However it has not been found advisable to do so in the present.

Contaminated Water Supply in Delhi

476. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of the Government have been drawn to the news item captioned "Mayur Vihar: Contaminated water supply" appearing in the 'Hindustan Times' dated September 26, 1992;

(b) if so, the reaction of the Government thereto;

(c) the number of complaints regarding supply of contaminated water supply in Delhi received by the Government during each of the last twelve months and how do the same compare with the preceding three years ; and

(d) the reasons for supplying contaminated water and the steps taken to ensure safe potable drinking water in Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) and (d). Details are given in the statement enclosed.

(c) Yes, Sir. As per record at 1312 complaints were received from December, 1991 till 24.9.92 and the number of complaints received during the preceding 3 years is as follows:

January, 89 to December, 89 : 640

January, 90 to December, 90 : 673

January, 91 to December, 91 : 936

STATEMENT

A news item appearing in the Hindustan Times highlighted the following points relating to water supply:

1. A water supply line to the pocket adjoining Noida road has reportedly been infected due to large oxidation pond nearby

and the same requires shifting.

2. Shortage of water at upper floors.

3. While in other pockets of the area, Ganga Canal Water was being supplied sub-soil water was being supplied in pocket IV.

The reply to the above is as follows as reported by Delhi Water Supply & Sewage Disposal Undertaking (DWS & SDU).

There was a shortage of water on the upper floors earlier but after suitable regulation of 'on line bossier' the supply hours have increased and water is now available on all the floors for 5 hours each in the morning and evening besides for one hour in the afternoon. The work on two more trial bores for constructing tubewells is in progress and if the quality of water is found good, two more tubewells will be provided to strengthen the present arrangements.

It is not correct that sub-soil water was being supplied in pocket IV. Water from tubewells as well as filtered water from the Bhagirathi Treatment Plant is being supplied.

The Oxidation Pond is in no way contaminating the under ground water supply, as these tubewells are situated at a distance and the quality of water is potable.

As regards the shifting of Oxidation Ponds, these were constructed as temporary measure and will be abandoned as soon as the Kalyan Puri Pumping Station under construction by D.W.S. & S.D. Undertaking is commissioned. The Civil and Electrical & Mechanical works of the Undertaking are expected to be ready by April, 1993, its commissioning will depend upon supply of power by DESU for which matter is being pursued.